GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

STARRED QUESTION NO:318 ANSWERED ON:11.08.2015 Ban on Marathon Race Maragatham Smt. K.

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Athletics Federation of India (AFI) has decided to ban marathons and road races;
- (b) if so, the details thereof and the reasons therefor along with the impact on promotion of sports as a result thereof;
- (c) whether AFI has asked the National and State level athletes not to participate in any marathon or road race especially in the context of Delhi Marathon which was organized without its permission and if so, the details thereof; and
- (d) whether the Government has approached the Competition Commission of India for seeking fair play from regulator"s intervention against a body that receives central funding and if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI SARBANANDA SONOWAL)

(a) to (d): A statement is laid on the Table of the House.
